

F. No.2/1/CDMPS/R&A (Part-II)  
Government of India  
Ministry of Corporate Affairs  
(R&A Division)

Ministry of Corporate Affairs is looking to engage the services of Young Professionals (YPs) on contract basis. Details of the posts and terms & conditions as well as period of engagement, eligibility, experience, etc. are as under:-

1.	Name of post	Young Professional-I	Young Professional-II
2.	Number of posts	04	02
3.	Method of recruitment	Contract Based through Open Market	
4.	Age Limit	Candidates should be below 32 years of age as on 1 <sup>st</sup> Jan., 2018	Candidates should be below 35 years of age as on 1 <sup>st</sup> Jan., 2018
5.	Period of Contract	The contractual engagement will be initially for a period of one year (could be extended for a maximum period of two years. In case of person leaves before completion of 9 months, he/she will not get any work certificate.	
6.	Remuneration (Per month)	A consolidated amount of Rs.45,000/- per month.	A consolidated amount of Rs.75,000/- per month.
7.	Education Qualification	A Master's Degree in Economics /Statistics.	A Master's Degree in Economics /Statistics and Ph.D Degree in Economics /Statistics.
8.	Experience	Post-qualification experience of at least one year in research/relevant work.	Post-qualification experience of at least three years in research/relevant work.
9.	Job Description	The young Professionals are expected to contribute to the internal research requirements of Ministry of Corporate Affairs in R & A Division by analyzing & processing MCA21 and other related data in all their dimensions to help draw policy implications environment of evolving provisions of the Companies Act, 2013.	

The terms and conditions of engagement of the YPs will be according to the Ministry of Corporate Affairs Guidelines No. 2/1/CDMPS/R&A (Part-II) dated 17/1/2018 (Relevant pages 5-9 of the Guidelines) The application form/guideline are placed on MCA's website [www.mca.gov.in](http://www.mca.gov.in) (homepage/stakeholder's corner/ - vacancy/appointment/MCA). MCA has the right to terminate the contract at any time, without assigning any reason. The provisions of GFR, 2017 are applicable.

The last date for the receipt of applications is 20.02.2018 and shall be posted/e-mailed to the following in the prescribed format. Shri P.C. Guravaiah, Joint Director, Ministry of Corporate Affairs, R & A Division, 8<sup>th</sup> Floor, 'B' Wing, Lok Nayak Bhawan, Khan Market, New Delhi-110003, ([cdm.research@mca.gov.in](mailto:cdm.research@mca.gov.in)) contact telephone No. 011-24698973.

**Note: As compared to earlier advertisement:**

- (i) Age limit has been increased from 32 to 35 years for YP-II posts;
- (ii) Post qualification experience is also reduced from 5 years to 3 years for YP II posts.